BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.48/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M.

Name	of the Company	Novoflex Cable Care Sys	stems Ltd.	
Uı	nder Section	14(1)(B)		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	PATITA PA	BAN BISHWAL, D	legum	AL.
		ORDE	ER '	2/10/2017
T	he Ld. Counsel fo	or the petitioner is presen	nt.	7/11

The Ld. Counsel of the petitioner informed that the Reserve Bank of India had raised certain queries in the matter and the petitioner has already complied with the queries made by the Reserve Bank of India. But till date, 'No objection' has not been received by the petitioner from the Reserve Bank of India.

It is further noticed that no report has been filed by the Registrar of Companies, West Bengal.

The Registrar of Companies, West Bengal is directed to file report within fifteen days from today with advance copy to the petitioner.

The petitioner is directed to file the 'No objection' from the Reserve Bank of India.

The registry is directed to issue notice upon the ROC, WB for filing report by the ROC, West Bengal.

List on 07-11-2017.

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released to the contract of

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)